

आयकर अपीलीय अधिकरण, 'बी' न्यायपीठ, चेन्नई।  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**'B' BENCH: CHENNAI**

श्री मनु कुमार गिरि, न्यायिक सदस्य एवं श्री एस. आर. रघुनाथा लेखा सदस्य  
**BEFORE SHRI MANU KUMAR GIRI, JUDICIAL MEMBER AND**  
**SHRI S.R.RAGHUNATHA, ACCOUNTANT MEMBER**

विविध अपील सं./**MA. Nos. 6 & 7/Chny/2026**

**IN**

आयकर अपील सं. (**ITA Nos. 127 & 128/Chny/2025**)

निर्धारण वर्ष/**Assessment Years: 2014-15 & 2016-17**

Lakshmi Padmapriya Anjani Devi Tallam, Flat No.502, Satya Sai Towers, Nagarampalem, Guntur - 522 004. Andhra Pradesh.	<b>v.</b>	The Asst. Commissioner of Income Tax, Central Circle- 1(2), Chennai.
<b>[PAN: AOIPA 4864N]</b>		
<b>(आवेदक /Applicant)</b>		<b>(प्रत्यर्थी/Respondent)</b>
आवेदक की ओर से/ Applicant by	:	Mr. H.Yeshwanth Kumar, CA
प्रत्यर्थी की ओर से/Respondent by	:	Mr. Karthik Dasari, JCIT
सुनवाई की तारीख/Date of Hearing	:	13.02.2026
घोषणाकीतारीख /Date of Pronouncement	:	13.02.2026

**आदेश / O R D E R**

**PER MANU KUMAR GIRI, JM:-**

This present captioned Miscellaneous Application has been filed by the Assessee/Applicant seeking extension of time to deposit cost.

2. We have heard the rival contentions and perused the material on record. We further grant assessee 30 days time to deposit the cost



MA. No.06 & 07 /Chny/2025  
In ITA No 127 & 128/Chny/2025  
(A Y 2014-15 & 2016-17)

Lakshmi Padmapriya Anjani Devi Tallam Vs ACIT 1(2) Chennai

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as mentioned in the impugned order of this Tribunal. We make it clear that henceforth no further time will be granted.

3. In the result, the captioned Miscellaneous Application filed by the Assessee/Applicant is allowed in terms above.

Order pronounced on the 13<sup>th</sup> day of February 2026, in Chennai.

**Sd/-**  
**(एस. आर. रघुनाथा)**  
**(S.R.RAGHUNATHA)**

लेखा सदस्य/**ACCOUNTANT MEMBER**

चेन्नई/Chennai,

दिनांक/Dated: 13<sup>th</sup> February, 2026.

**SNDP, Sr. PS**

**आदेश की प्रतिलिपि अग्रेषित/Copy to:**

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकरआयुक्त/CIT, Chennai / Madurai / Salem / Coimbatore.
4. विभागीयप्रतिनिधि/DR
5. गार्डफाईल/GF

**Sd/-**  
**(मनु कुमार गिरि)**  
**(MANU KUMAR GIRI)**  
न्यायिक सदस्य/**JUDICIAL MEMBER**